

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, J&K

**Notification**

Srinagar, the 14<sup>th</sup> of September, 2023.

**S.O. 483.**— In exercise of the powers conferred by section 24 & 25 of the Code of Criminal Procedure, 1973, the Government hereby appoints the below mentioned officers of the Jammu and Kashmir Prosecution Service as Public Prosecutor(s) (PPs)/Additional Public Prosecutor(s) (APPs)/Special Public Prosecutor(s) (Spl. PPs) and Assistant Public Prosecutor(s) (Asstt. PPs) for conducting criminal cases in the Courts indicated against each.

S.No.	Name of the officer S/Sh.	Present place of posting	Name of the Court
1.	Suresh Kumar	1. Fast Track Court (POCSO), Jammu and 2.Special Fast Track Court (Rape Cases), Jammu.	PP in the Principal Sessions Court, Jammu
2.	Zamir Ahmad	Principal District & Sessions Court Budgam	PP, Principal District & Sessions Court Samba
3.	Anil Mangotra	Court of 3rd Additional District & Sessions Judge, Jammu (designated Court for NIA cases).	Additional PP in the: 1. Fast Track Court (POCSO), Jammu and 2.Special Fast Track Court (Rape Cases), Jammu.
4.	Syed Mushtaq Ahmad	Addl. District & Sessions Court, Anantnag	PP in Principal Sessions Court, Anantnag.
5.	Sheikh Tanveer Rasool	Courts of 1. Chief Judicial Magistrate, Shopian. 2. Judicial Magistrate, Shopian. 3. Additional Special Mobile Magistrate, Shopian.	Additional PP in Additional Sessions Court, Ganderbal
6.	Manmohit Sharma	Courts of 1. Passenger Tax, Jammu 2. 3rd Additional Munsiff, Jammu	Additional PP in 3rd Additional Sessions Court, Jammu (designated NIA Court)
7.	Ms. Rubina Akhter	Passenger Tax Court, Srinagar	Additional PP in NIA Court, Pulwama
8.	Mohsin Hassan Khan	Courts of 1.CJM, Srinagar 2. City Judge Sub-Registrar, Srinagar	Additional PP in NIA Court, Kupwara
9.	Rafi Ahmad Mir	Courts of 1. Chief Judicial Magistrate, Anantnag. 2. Sub-Judge, Vailoo	Additional PP in NIA Court, Baramulla
10.	Abdul Rashid Mir	Courts of 1. CJM, Bandipora 2. Munsiff, Bandipora 3.Addl. Special Mobile Magistrate, Bandipora	Additional PP in NIA Court, Anantnag

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11.	Kuldeep Kumar	Courts of 1. CJM, Jammu 2. Spl. Mobile Magistrate, Jammu	Additional PP in Additional Sessions Court, Poonch
12.	Iftikhar ul Hassan Malik	Courts of 1. Chief Judicial Magistrate, Ganderbal 2. Additional Special Mobile Magistrate, Ganderbal	Additional PP in NIA Court, Bandipora.
13.	Jaipal Singh	Office of Deputy Director, Prosecution, Doda-Kishtwar	Asstt. PP in the court of Chief Judicial Magistrate, Udhampur and Sub Judge Spl. Mobile Magistrate, Udhampur
14.	Vikram Singh Parihar	Court of Municipal Magistrate, Jammu	Asstt. PP in the court of Chief Judicial Magistrate, Jammu
15.	Naveed Anjum	Court of 2nd Additional Judicial Magistrate, Jammu	Asstt. PP in the court of Sub Judge Special Mobile Magistrate 13 FC, Jammu
16.	Arif Majeed Romshoo	Courts of 1. Munsiff, Anantnag 2. District Mobile Magistrate, Anantnag	Asstt. PP in the court of Chief Judicial Magistrate, Anantnag
17.	Mohammad Iqbal Rather	Courts of 1. Munsiff, Magam 2. Addl. Spl. Mobile Magistrate, Beerwah	Asstt. PP in the court of Special Mobile Magistrate, Budgam
18.	Ankush Gupta	Courts of 1. JMIC, Kathua 2. Special Mobile Magistrate, Kathua	Asstt. PP in the court of Chief Judicial Magistrate, Kathua
19.	Ravinder Kumar	Courts of 1. Addl. Munsiff, Samba 2. Addl. Spl. Mobile Magistrate, Samba	Asstt. PP in the court of Chief Judicial Magistrate, Samba
20.	Mohammad Latief Lone	Courts of 1. Judge Small Causes, Srinagar 2. 3rd Additional Munsiff, Srinagar.	Asstt. PP in the court of Chief Judicial Magistrate, Srinagar
21.	Nitish Sharma	Awaiting orders	Asstt. PP in the court of Munsiff, Anantnag
22.	Tabasum Ara	-	Asstt. PP in the court of District Mobile Magistrate, Anantnag
23.	Rukhsana Bano	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Bijbehara
24.	Zameer Ahmad Mir	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Vailoo
25.	Mashooq Ahmad Wani	-	Asstt. PP in the court of Additional Mobile Magistrate, Pahalgam
26.	Mudbir Nazir	-	Asstt. PP in the court of Additional Special Mobile Magistrate, Bandipora with additional charge of Juvenile Justice Board, Bandipora
27.	Mudasir Fazal Dader	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Sumbal

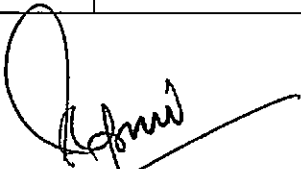
28.	Mashooq Ahmad Malik	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Gurez
29.	Mehak Mehboob	-	Asstt. PP in the court of Munsiff, Baramulla
30.	Rahila Rashid	-	Asstt. PP in the court of Spl. Mobile Magistrate, Baramulla
31.	Mohd Sala Ud Din	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Chandoosa
32.	Iram Shabir	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Pattan
33.	Sadaf Amin	-	Asstt. PP in the court of District Mobile Magistrate, Sopore
34.	Sourab Sarangal	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Budgam with additional charge of Juvenile Justice Board, Budgam
35.	Mohd Ayoob Mir	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Chadoora
36.	Toiba Shafi	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Magam
37.	Asiya Farooq	-	Asstt. PP in the court of Special Mobile Magistrate, Beerwah
38.	Mohd Shazad	-	Asstt. PP in the court of District Mobile Magistrate (Traffic), Doda
39.	Abhinandan Salgotra	-	Asstt. PP in the court of Additional Special Mobile Magistrate, Doda
40.	Kalyan Singh	-	Asstt. PP in the court of Special Mobile Magistrate Court Baderwah
41.	Avinash Mahajan	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Gandoh
42.	Nighat Ashraf	-	Asstt. PP in the court of Additional Special Mobile Magistrate, Ganderbal
43.	Shaibaz Raza	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Kangan
44.	Prabjoot Kour	-	Asstt. PP in the court of Municipal Magistrate, Jammu
45.	Ritika Jamwal	-	Asstt. PP in the court of Passenger Tax, Jammu
46.	Akshita Bharti	-	Asstt. PP in the court of Railway Magistrate, Jammu
47.	Kanav Kumar	-	Asstt. PP in the court of 2nd Addl. Munsiff, Jammu
48.	Zirgham Hamid	-	Asstt. PP in the court of Spl. Mobile Magistrate Traffic, Jammu
49.	Vishal Khajuria	-	Asstt. PP in the court of Addl. Mobile Magistrate Traffic, Jammu

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50.	Sonali Sharma	-	Asstt. PP in the court of District Judicial Mobile Magistrate Traffic Kathua
51.	Sahil Sharma	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Kathua
52.	Arti Devi	-	Asstt. PP in the court of Speical Mobile Magistrate, Kathua
53.	Mohit Sharma	-	Asstt. PP in the court of Addl. Special Mobile Magistrate Billawar
54.	Amandeep Singh	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Mahanpur
55.	Uttam Vikas	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Bani
56.	Ranjeet Singh	-	Asstt. PP in the court of Juvenile Justice Board, Kishtwar
57.	Irfan Gulzar Sheikh	-	Asstt. PP in the court of Additional Special Mobile Magistrate, Kulgam with additional charge of Juvenile Justice Board, Kulgam
58.	Ummar Ayoub Qazi	-	Asstt. PP in the court of Judicial Magistrate 1st Class, D.H Pora
59.	Nisar Ahmad Bhat	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Handwara
60.	Muzafar Majeed Chopan	-	Asstt. PP in the court of Addl Mobile Magistrate Kralpora
61.	Ajay Kumar Sareen	-	Asstt. PP in the court of District Mobile Magistrate (Traffic), Poonch
62.	Amit Kumar Sharma	-	Asstt. PP in the court of Munsiff Addl. Mobile Magistrate, Surankote
63.	Himanshoo Atri	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Mendhar
64.	Hilal Ahmad Tantray	-	Asstt. PP in the court of Special Mobile Magistrate Pulwama
65.	Romisa Rasool	-	Asstt. PP in the court of Addl. Special Mobile Magistrate, Awantipora
66.	Amit Abrol	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Thanamandi
67.	Rishabh Kouoshal	-	Asstt. PP in the court of Addl. Spl Mobile Magistrate, Thanamandi
68.	Anurag Khajuria	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Koternaka
69.	Gaurang Resutra	-	Asstt. PP in the court of Judicial Magistrate 1st Class, Sunderbani

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70.	Tarush Kumar Oberoi	-	Asstt. PP in the court of Munsiff, Gool
71.	Shyam Kumar	-	Asstt. PP in the court of Munsiff, Reasi
72.	Deepak Sharma	-	Asstt. PP in the court of Munsiff, Katra
73.	Amit Birdi	-	Asstt. PP in the court of Addl. Spl. Mobile Magistrate, Reasi
74.	Megha Rani	-	Asstt. PP in the court of Munsiff, Samba
75.	Sheetal Razdan	-	Asstt. PP in the court of Addl. Munsiff, Samba
76.	Bandhna Sharma	-	Asstt. PP in the court of Addl. Spl. Mobile Magistrate, Samba
77.	Mumtaz Ahmed	-	Asstt. PP in the court of CJM, Shopian and Court of Judicial Magistrate 1st Class, Shopian
78.	Nighat Meher Ban	-	Asstt. PP in the court of Additional Special Mobile Magistrate, Shopian and Juvenile Justice Board, Shopian
79.	Chesfeeda Shafi	-	Asstt. PP in the court of Passenger Tax/Electricity Court Srinagar
80.	Asifa Rashid Mir	-	Asstt. PP in the court of City Judge Srinagar
81.	Sabeel Kawoosa	-	Asstt. PP in the court of 1st Addl. Munsiff Srinagar
82.	Andleeb Singh	-	Asstt. PP in the court of 3rd Addl. Munsiff Srinagar
83.	John Mohammad Wani	-	Asstt. PP in the court of Sub-Judge /Spl. MM under 13th FC Srinagar
84.	Nazia Hassan	-	Asstt. PP in the court of Spl. Mobile Magistrate (Traffic), Srinagar.
85.	Ulfat Altaf	-	Asstt. PP in the court of Addl. Traffic Court Srinagar
86.	Sudershan Sharma	-	Asstt. PP in the court of District Mobile Magistrate, Udhampur
87.	Shikha Jamwal	-	Asstt. PP in the court of Addl. Spl. Mobile Magistrate, Udhampur
88.	Geetanjali Bhagat	-	Asstt. PP in the court of Munsiff, Udhampur
89.	Alisha B8uhagat	-	Asstt. PP in the court of Juvenile Justice Board, Udhampur

  
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It is further ordered that the following Prosecutors appointed as Special PPs in designated Anti Corruption Courts, indicated against each, shall continue at their present places of posting against the available posts of CPOs in Anti Corruption Bureau, J&K, till further orders:

1.	Khursheed Ahmad Setari	Additional District & Sessions Judge, Pulwama (designated Anti Corruption Court)
2.	Zain-ul-Abdin	1st Additional District & Sessions Judge, Baramulla (designated Anti Corruption Court)
3.	Ajaz Ahmad Parveez	Addl. District & Sessions Judge, Anantnag (Designated Anti Corruption Court)

**By order of the Government of Jammu and Kashmir.**

Sd/-

**(Raj Kumar Goyal) IAS**  
Financial Commissioner/  
Additional Chief Secretary

No: HOME-Pros/59/2023-08-HOME (CC: 7231839)

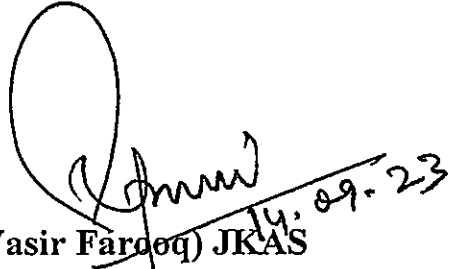
Dated: 14.09.2023

**Copy to the:**

1. Ld. Advocate General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Director General of Prosecution, J&K.
5. Director, Anti Corruption Bureau, J&K.
6. Joint Secretary (JKL), MHA, GoI.
7. Commissioner/Secretary to the Government, General Administration Department.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, J&K.
9. All District Magistrates, Jammu/Kashmir.
10. Director Archives, Archaeology and Museums.
11. Director Prosecution, Jammu/Kashmir.
12. All Deputy Director(s), Prosecution.
13. Private Secretary to the Chief Secretary.
14. Private Secretary to the Financial Commissioner (ACS), Home.
15. General Manager, Government Press, Srinagar, for publication in the next issue of the Government Gazette.
16. I/c web site, Home Department.

**Copy also to the:**

1. Registrar General, J&K High Court, Srinagar.
2. All Principal District and Sessions Judge(s).

  
**(Syed Yasir Farooq) JKAS**  
Deputy Secretary to the Government